

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

21.01.2015

OA No. 869/2012

Mr. P.N. Jatti, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard the learned counsel for the applicant.

The result of applicant kept under sealed cover was seen and it was returned to the learned counsel for the respondents under sealed cover.

From the perusal of the result of the applicant, it transpired that applicant secured following marks:-

Paper VI	-	90
Paper VII	-	20
Paper VIII	-	61
Paper IX	-	90
Total Marks	<u>261</u>	

The applicant failed in the examination. The learned counsel for both the parties argued that in view of the fact that applicant has failed in the examination, this OA has become infructuous.

Consequently the OA is dismissed as having become infructuous. IR granted to applicant vide order dated 20.12.2012 stands vacated.

Anil Kumar
(Anil Kumar)
Member (A)

Abdul